

PROFORMA -II

STATEMENT OF MOVABLE PROPERTY AS ON 31ST MARCH 2011

Name of the M.L.A (in full) and to which the office belong : SRI CHAMPAI SOREN Saraillela (ST) 51
 Present Post held : Cabinet Minister For Tribal Welfare & Deptt. Of Transport. Govt. of Jharkhand
 Present Pay (i) Basic pay :39000.00 (ii) G. Salary - 87000.00

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift of otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name had and his/her relationship with public servant	Present Value	Remarks
1	Jewelry	3	4	5	6	7	8
1	(Gold/Silver/Diamond/Precious/Semi Precious stones etc.)	2009	From In-Laws	302400.00 (Approx)	-	525000.00 (Approx)	-
2	Motor vehicles (Scooter, Motor Cycle, Car etc.)	1996 (Car) 1996 (Jeep)	By Purchase By Purchase	410000.00 (Approx) 265000.00 (Approx)	-	135000.00 (Approx) 50000.00 (Approx)	-
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, Ro Systems, Television etc.)		Joint ownership with family	50000.00 (Approx)	-	25000.00(Approx)	-
4	Electronic Equipments (Computer/Laptop etc.)	-	-	-	-	-	-
5	Furniture.	2010	By Purchase	45000.00 (Approx)	-	30000.00(Approx)	-

Date :-

Signature

Note:- The declaration form is required to be filled in and submitted by member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.